

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.1738
TO BE ANSWERED ON 28-12-2017

Irregularities in ODF Districts

†1738. SHRI BHARAT SINGH:
SHRI MANSHANKAR NINAMA:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether toilets are being constructed under the Swachh Bharat Mission (SBM) just to increase the number neglecting their utility and quality while huge irregularities have been found in the districts declared as open defecation free by the State Governments and if so, the details thereof and the reaction of the Government in this regard;
- (b) the name of the Government agencies which inspects the utility and quality of toilets;
- (c) the number of toilets found defective by the Government so far; and
- (d) whether any irregularities have been found in the districts declared as open defecation-free by the concerned State Governments after launching of the SBM and if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) No, Madam. Under Swachh Bharat Mission (Gramin), the incentive for individual toilet has been increased from Rs.10,000 to Rs.12,000, to provide good quality toilets. As per Swachhata Status Report 2016, published by National Sample Survey Office, in rural India, of the households having sanitary toilet, 95.6% were found to be using them.
- (b) and (c) State Governments are responsible for monitoring utility and quality of the toilets to be constructed.
- (d) Sanitation is a State subject and the SBM(G) programme is implemented through the States/UTs, therefore, as and when complaints are received, they are immediately forwarded to respective States/UT Governments for appropriate corrective measures.